

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


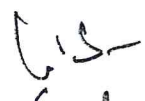
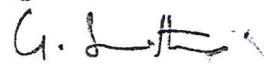
(26)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/33/2016  
NAME OF THE PETITIONER(S) : C.M. Rajendran & another  
NAME OF THE RESPONDENT(S) : Kovai Call Taxi Private Limited & 5 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Agnivastava for B. Dhananaj	Counsel for Petitioner	
2.	G. Sivashankaran	Counsel to Respondents 1, 2, 4 to 6.	
3.	G. Sunitha	Counsel for Respondents 3.	

ORDER

Counsels for both the parties are present and prayed for adjournment. At request, matter is adjourned. Put up on 08.02.2018 at 10.30 A.M.

-sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk